

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. M.A. 350/457/2016
O.A. 350/1408/2016

Date of order: 24.2.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Sri Amar Kumar Sarkar, son of late
Aswini Kr. Sarkar, aged about 59
years, working as Deputy Director
General, office of the Survey Design
& Research Division, National Sample
Survey Office, Ministry of Statistical
& Programme Implementation, Govern-
ment of India, 164, Gopal Lal Tagore
Road, Mahalanobis Bhawan, Kolkata-
108, residing at 27/1, B.T. Road, Green
View, Flat No. I/402, Kolkata- 700058.

..... Applicant

- V E R S U S -

1. Union of India through the Secretary to the Govt. of India, Ministry of Statistics & Programme Implementation, Sardar Patel Bhavan, Sansad Marg, New Delhi – 110 001.
2. The Secretary to the Government of India, Ministry of Statistics & Programme Implementation, Sardar Patel Bhavan, Sansad Marg, New Delhi – 110 001.
3. The Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi – 110 069.
4. The Secretary to the Government of India, Department of Personnel & Training, North Block, New Delhi – 110 001.

.. Respondents

Y. Deo

For the Applicant : Mr. S.K. Dutta, Counsel

For the Respondents : None

ORDER (Oral)

Per A.K. Patnaik, Judicial Member:

Heard Mr. S.K. Dutta, Ld. Counsel for the applicant wants to withdraw this O.A. in view of certain developments which took steps after filing of the instant O.A.

2. Accordingly, the M.A. and O.A. is disposed of as withdrawn with liberty to file a fresh O.A.

(Jaya Das Gupta)
Administrative Member

(A.K. Patnaik)
Judicial Member

SP